

Annexure-9

Name of the Corporate Debtor : Hiranmayee energy limited ; Date of commencement of CIRP :03-01-2024 ;

List of other creditors (other than financial creditors and operational creditors) (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related Party?					
1	Power Trust	17-01-2024	1,21,39,123	1,21,39,123	Other Debt	Yes	-	-	-	-	-
2	JSP Tracomm Private Limited	16-01-2024	7,49,22,169	7,49,22,169	Other Debt	No	-	-	-	-	-
	Total		8,70,61,292	8,70,61,292					-	-	

Note: 1) Please note that the list of creditors as stated above is subject to updation as part of the ongoing verification process of claims by the IRP/RP, and clarifications, information and documents sought and received periodically from the creditors for substantiation or updation of the claims. The amount admitted may undergo a modification at a subsequent stage, should new evidence, information or documents be brought to the notice of the IRP/RP and if such evidence, had it surfaced prior to such admission would have warranted a different treatment.

2) *Please note that the admission of your claim is contingent upon the adjudication of the challenge to the Arbitration Award under Section 34 of the Arbitration and Conciliation Act, 1996.